

F.No. 01(03)/Roster/CESTAT/2021  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 23.08.2021

**ORDER NO. 108 of 2021**


Hon'ble President is pleased to partially modify the roster order no. 87 of 2021 for **CESTAT, Hyderabad** from **29.09.2021** to **01.10.2021** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 29.09.2021 to 01.10.2021 Afternoon	Hon'ble Mr. Justice Dilip Gupta, President and Sh. P. V. Subba Rao, Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

1. From 29.09.2021 to 01.10.2021 whenever Hon'ble President is on leave/tour/chamber work, Mr. Anil Choudhary, Member (Judicial) will sit in the Division Bench.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)  
Registrar

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Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2021  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 23.08.2021

**ORDER NO. 109 of 2021**

Hon'ble President is pleased to partially modify the roster order no. 82 of 2021 for **CESTAT, Allahabad** from **22.09.2021** to **24.09.2021** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 22.09.2021 to 24.09.2021 Afternoon	Hon'ble Mr. Justice Dilip Gupta, President and Sh. P. V. Subba Rao, Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

1. From 22.09.2021 to 24.09.2021 whenever Hon'ble President is on leave/tour/chamber work, Mr. Anil Choudhary, Member (Judicial) will sit in the Division Bench.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order



**(Bineesh Kumar K. S.)**  
Registrar

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**Deputy Registrar**

F.No. 01(03)/Roster/CESTAT/2021  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 23.08.2021

**ORDER NO. 110 of 2021**

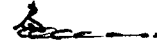
Hon'ble President is pleased to partially modify the roster order no. 85 of 2021 for **CESTAT, Chennai** from **20.09.2021** to **01.10.2021** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 20.09.2021 to 01.10.2021	Ms. Sulekha Beevi C. S., Member (Judicial) and Mr. P. Anjani Kumar, Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)  
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F.No. 01(03)/Roster/CESTAT/2021  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 23.08.2021

**ORDER NO. 111 of 2021**

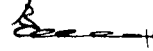
Hon'ble President is pleased to partially modify the roster order no. 84 of 2021 for **CESTAT, Bangalore** from **20.09.2021** to **01.10.2021** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 20.09.2021 to 24.09.2021	Mr. Raju, Member (Technical) and Mr. P. Dinesha, Member (Judicial)	Customs, Excise and Service Tax Division Bench matters
From 27.09.2021 to 01.10.2021	Mr. P. Dinesha, Member (Judicial)	Single Member matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)  
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